

Annexure-2

Name of the corporate debtor: Shree Ganesh EPC Private Limited

Date of commencement of CIRP: 06th September 2019

List of creditors as on: 1st March 2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	R	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off
1	Mrs. L K Rajam	FCU -01	20.09.2019	21,34,110	-	Cash Credit	-	YES	-	-	-	21,34,110	-	N
2	Mr. N. Azhagappan	FCU -02	20.09.2019	84,95,311	-	Cash Credit	-	YES	-	-	-	84,95,311	-	N
3	Mr S Ramathan	FCU -03	10.02.2020	66,94,903	-	Cash Credit	-	YES	-	-	-	66,94,903	-	N
4	Mr M Karunanithi	FCU -04	10.02.2020	93,60,689	-	Cash Credit	-	YES	-	-	-	93,60,689	-	N
5	Mr M Arumugam	FCU -05	10.02.2020	12,27,901	-	Cash Credit	-	YES	-	-	-	12,27,901	-	N
6	M/s Infinitas Energy Solutions Pvt. Ltd.	FCU -06	26.09.2020	12,03,63,800	-	Share Holding Fund	-	No	-	-	-	12,03,63,800	-	N
TOTAL				13,89,16,025								13,89,16,025		

Notes:

1. Related Party Transactions

2. M/s Infinitas Energy Solutions Pvt. Ltd.

The claim submitted by the claimant is based on shares held by it in SGEPL. However, as per the records of the SGEPL and records available in MCA, we find the claimant to be the shareholder of SGEPL. Moreover, as per the provisions of IBC, a shareholder cannot be treated as a financial creditor.

